

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3031
ANSWERED ON:19.08.2011
DISPOSAL OF EXPIRED MEDICINES
Pangi Shri Jayaram

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has issued any instructions for the proper disposal of expired medicines by manufacturers, dealers, stockists, pharmacy shops, Government and private hospitals in order to avoid its misuse;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER FOR HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (c) There are adequate provisions under the Drugs and Cosmetics Rules, 1945 which prohibit sale of date expired drugs. Schedule M of the said Rules provides for a prompt and effective product recall system by the manufacturer from all concerned stockists, wholesalers, suppliers up to the retail level within the shortest period to avoid misuse.